



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lema A M, Arathysri House, Aiswarya Nagar, Pookunnam P. O., Thrissur Taluk, Thrissur District, Pin-680 002, holder of S.S.L.C. No. B 340669 with Register No. 374667 of March 2001 and also known as Lema in the Election Identity Card No. BNT1621416 issued on 19-4-2004 by the Electoral Registration Officer, Cherpu LA Constituency, is one and the same person. I have embraced Hinduism from Christian-RC Community as per the Suddhi Certificate No. 8611/2019 dated 4-8-2019 issued by the Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode with a new name Saraniya. Hereafter I will be a member of

Hindu Religion and will be known by the name Saraniya only and have changed my signature as shown below:

Old Signature:

New Signature:


This change will come into effect in all records related to me.


Thrissur,
29-1-2020.

LEMA A M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Deeshma Gupta K.D, Kondrappassery House, Nenmeni P. O., Madakkara, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S. S. L. C. No. K 005619 with Register No. 371060 of March 1998, have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Madakkara,
5-3-2020.

DEESHMA GUPTA K.D

NOTIFICATION

I, Akhila U. S, 'Varadhanam', Kamukincode, Kodangavila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ezhava in my S. S. L. C. Book No. J 120366 with Register No. 298072 of March 1997, is corrected as Christian, Latin Catholic vide Certificate No. A6/5655/20/K.Dis, dated 22-6-2020, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Kodangavila,
23-6-2020.

AKHILA U. S

NOTIFICATION

I, Vivek V S, Panamvila Veedu, Soolamkudi, Poovar P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 525, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my S. S. L. C. Certificate No. N 372380 with Register No. 106374 of March 2013, is corrected as Vilakkithala Nair Hindu vide Certificate No. A6/5092/20/K.Dis, dated 17-6-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
24-6-2020.

VIVEK V S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Revathy S. Anand, Chembakasery Veedu, TC 64/172 (1), Kaimanam, Pappanamcode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 018, holder of S. S. L. C. No. H 495374 with Register No. 548585 of March 2008; Higher Secondary Examination Certificate No. HSE 018460 with Register No. 6018959 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala; Aircraft Maintenance Engineering Training Course Certificate Sl. No. 159 with Roll No. 3070, dated 25-6-2013, issued from Regional Institute of Aviation, Pallichal, Thiruvananthapuram; Six month 'On the Job Training' (OJT) Certificate Sl. No. 159 with Roll No. 3070, dated 25-6-2013, issued from Regional Institute of Aviation, Pallichal, Thiruvananthapuram; Diploma in Retailing Examination Certificate No. IG28-103891 with Enrolment No. 127891455, dated 25-2-2014, issued from Indira Gandhi National Open University, New Delhi; Advanced Diploma in Retailing Examination Certificate No. IG29-479 with Enrolment No. 127891455, dated 13-2-2015, issued from Indira Gandhi National Open University, New Delhi; Bachelor of Business Administration in Retail Services Degree Certificate No. IG29-31900 with Enrolment No. 127891455, dated 7-8-2015, issued from Indira Gandhi National Open University, New Delhi; Master of Business Administration Degree Provisional Certificate Folio No. 15225 with Register No. 15NHR7451 of January 2018, issued from Bharathiar University, Coimbatore, Tamilnadu; Electoral Identity Card No. UYX0381871, dated 23-10-2015 issued by the Electoral Registration Officer, Nemom Assembly Constituency; Driving Licence No. 1/13934/2011, dated 13-12-2011, issued by the ALA, Thiruvananthapuram; Permanent Account No. EYFPS5890K, issued from Income Tax Department, Government of India; Ration Card No. 1103174886 (Sl. No. 3) dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram; Marriage Certificate with Registration No. 4084/2016, date of Registration 27-10-2016 issued by the Local Registrar, Thiruvananthapuram Corporation; Birth Certificate with Registration No. 14638/2017, date of Registration 17-6-2017, issued from Corporation of Thiruvananthapuram, of my daughter Devananda. S, also known as Revathy S. Anand in the Birth Certificate with Registration No. 90/1992, date of Registration 18-6-1992, issued from Kattakada Grama Panchayat and known as Revathy Sivananand in the Passport No. L1765538, dated 7-6-2013, issued from Passport Office, Thiruvananthapuram is one and the same person. My Community which is wrongly entered as Hindu, Pulaya in my above Secondary School Leaving Certificate, is corrected as Hindu, Nair vide Certificate No. A5-21499/19, dated 24-7-2019, issued by the Tahsildar, Thiruvananthapuram Taluk and have changed my name as Revathy S. Nair and will sign accordingly.

This change will come into effect in all records related to me

Pappanamcode,
3-10-2019.

REVATHY S. ANAND

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinod. J. R, Bindhu Bhavan, Kalladakunnu, Nagachery, Anad P. O., Nedumangad Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. F 11161 with Register No. 36786 of March 1994; Driving Licence No. 21/2659/1996, dated 28-10-2016, issued by the ALA Nedumangad; Birth Certificate with Registration No. 9756/2011, date of Registration 20-4-2011, issued from Corporation of Thiruvananthapuram, of my son Abijith. V; Extract of School Admission Register with Admission No. 589, date of Admission 1-6-2020, issued by the Headmaster, Government Town U. P. School, Nedumangad, of my son Abijith. V, also known as Vinod in the Ration Card No. 1105180576 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, and known as Vinod Jastas Rajamma in the Passport No. N6708356, dated 3-2-2016, issued by the Passport Officer, Passport Office, Thiruvananthapuram, is one and the same person. I have embraced Islam Religion from Hindu, Cheramar Community vide Discharge Certificate No. 7272, dated 27-12-2019, issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode, with a new name Akbar. Hereafter I will be a member of Islam Religion and will be known by the name Akbar and will sign accordingly.

It is further notified that my minor son Abijith. V, holder of Birth Certificate with Registration No. 9756/2011, date of Registration 20-4-2011, issued from Corporation of Thiruvananthapuram; Extract of School Admission Register with Admission No. 589, date of Admission 1-6-2020, issued by the Headmaster, Government Town U. P. School, Nedumangad; Ration Card No. 1105180576 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, has embraced Islam Religion from Hindu, Cheramar Community as per above Discharge Certificate with a new name Anas. Hereafter he will be a member of Islam Religion and have changed his name as Anas. A.

The above changes will come into effect in all records related to us.

Anad,
24-6-2020.

VINOD. J. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindumol. L, Bindhu Bhavan, Kalladakunnu, Nagachery, Anad P. O., Nedumangad Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. I 220300 with Register No. 329844 of March 1997, also known as Bindhumol. L in the Birth Certificate with Registration No. 9756/2011,

date of Registration 20-4-2011, issued from Corporation of Thiruvananthapuram, of my son Abijith. V, known as Bindu Mol in the Passport No. N6708356, dated 3-2-2016 issued by the Passport Officer, Passport Office, Thiruvananthapuram, of my husband Vinod Jastas Rajamma, known as Bindumol in the Ration Card No. 1105180576 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, and in the Electoral Identity Card No. MMS 1567544, dated 21-4-2001, issued by the Electoral Registration Officer, Nedumangad LA Constituency, is one and the same person. I have embraced Islam Religion from Hindu, Cheramar Community vide Discharge Certificate No. 7273, dated 27-12-2019, issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode, with a new name Amina. Hereafter I will be a member of Islam Religion and will be known by the name Amina and will sign accordingly.

This change will come into effect in all records related to me.

Anad,
24-6-2020.

BINDUMOL. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunju Mariyamma P I, Immanuel House, Kurup, Sir Road, Vadaikkevila P. O. Kollam-691 010 holder of S. S. L. C. Book No. E183247 with the Register No. 100006 of March 1985 known as Mercy Mathew in the PAN Card No. CVFPM 9918M issued from the Income Tax Department, Govt. of India in the Election Identity Card No. KCW 3012036 dated 16-1-2002 issued by the Electoral Registration Officer, Eravipuram LA Constituency in the Ration Card No. 1207187507 dated 15-3-2017 issued by the Taluk Supply Officer, Kollam, in the Passport No. U7051541 of my son Manu Mathew issued on 4-2-2020 by the Regional Passport Officer, Thiruvananthapuram and also known as Mercy, in the S. S. L. C. No. I-533157 with Register No. 153857 of March 2009 of my son Manu Mathew is one and the same person. Hereafter I will be known by the name Mercy Mathew only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
14-2-2020.

KUNJU MARIYAMMA P I

ERRATUM NOTIFICATION

I, K Bimla, Kunnumkada, Varavila P. O. Clappana, Karunagappally Taluk, Kollam District, Pin-690 528, (Name Changed vide Kerala Gazette Notification Vol. IX, 17th March 2020, Gazette No. 11, Page No. 487), do hereby notify for the information of all authorities concerned and the public that my Permanent Account Number which is wrongly entered as ANIPG3983L, in the above mentioned Kerala Gazette Notification, is corrected as ANIPG3988L, issued from Income Tax Department, Government of India. So the above change of PAN Card Number is effected to the above mentioned Certificate also.

Varavila,
22-6-2020.

K BIMLA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Anu Shaji, Kalampukattil Kalathil, Kaviyoor P. O., Thiruvalla, Pathanamthitta-689 582, holder of S. S. L. C. No. H 491004 with Register Number 457158 of May 2008 have embraced Hinduism from Christian Cheramar Community as per the Suddhi Certificate No. 28801/2020 dated 19-2-2020 issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Kaviyoor,
26-5-2020.

ANU SHAJI

NOTIFICATION

It is hereby notified for the information of all the concerned authorities and the public that I, Pradeep Skaria, Churulukuzhiyil, Vennikulam P. O., Mallappally, Pathanamthitta-689 544 holder of S. S. L. C. Book No. D 043695 with Register Number 350775 of 1982 March, in the Ration Card Number 1316027306 (Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer, Mallappally, as Pradeep in the Electoral Identity Card No. SIR 0641720 dated 23-10-2015 issued by Electoral Registration Officer, Thiruvalla, as Pradeep Zachariah in the Marriage Certificate SL. No. 198 with Register No. 03/1992 dated 22-3-2013 issued from St. Behanan's Orthodox Church, Vennikulam, in the All India Secondary School Examination Certificate S No. SSE/2010/291431 with Roll No. 4148417 of March 2010 of my daughter Reshma Susan Zachariah, in the Secondary School Examination Session 2012-14 Grade Sheet cum Certificate of Performance S No. SSE/2014/0966549 with Roll No. 4183335 of my son Sarath C. Zachariah issued by Controller of Examinations, Central Board of Secondary Education, Delhi, as Pradeep P. Zacharia in the Birth Certificate with Registration No. 15148, date of

Registration 17-12-1997 of my son Sarath C. Zachariah issued by Registrar of Births and Deaths, Kollam Corporation and also known as Pradeep Zachariah in the Birth Certificate with Registration No. 912 date of Registration 29-1-1994 of my daughter Reshma Susan Zachariah issued by Registrar of Births and Deaths, Quilon Municipality is one and the same person. Hereafter I will be known by the name Pradeep Zachariah only.

This change will come into effect in all records related to me.

Vennikulam,
10-6-2020.

PRADEEP SKARIA

NOTIFICATION

It is hereby notified for the information of all the concerned authorities and the public that I, Elizabeth Varghese T., Churulukuzhiyil, Vennikulam P. O., Mallappally, Pathanamthitta-689 544, holder of S. S. L. C. Book No. AF 504500 with Register Number 100724 of 1985 March, in the Marriage Certificate Sl. No. 198 with Register No. 3/1992 dated 22-3-2013 issued from St. Behanan's Orthodox Church, Vennikulam, as Elizabeth Pradeep in the Ration Card No. 1316027306 (Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Mallappally, PAN Card No. ALBPP9525F issued from Income Tax Department, Govt. of India, Passport No. S 4175254 dated 14-9-2018 issued from Passport Office, Trivandrum in the All India Secondary School Examination Certificate S. No. SSE/2010/291431 with Roll No. 4148417 of March 2010 of my daughter Reshma Susan Zachariah and in the Secondary School Examination (session 2012-14) Grade Sheet cum Certificate of Performance S No. SSE/2014/0966549 with Roll No. 4183335 of my son Sarath C. Zachariah issued by Controller of Examinations Central Board of Secondary Education Delhi as Ealizabeth in the Electoral Identity Card No. SIR 0641738 dated 23-10-2015 issued by Electoral Registration Officer, Thiruvalla Constituency as Ashapradeep in the Birth Certificate with Registration No. 912, date of Registration 29-1-1994 of my daughter Reshma Susan Zachariah issued by Registrar of Births and Deaths, Quilon Municipality and also known as Asha Pradeep in the Birth Certificate with Registration No. 15148 date of Registration 17-12-1997 of my son Sarath C. Zachariah issued by Registrar of Births and Deaths, Kollam Corporation is one and the same person. Hereafter I will be known by the name Elizabeth Pradeep only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Vennikulam,
10-6-2020.

ELIZABETH VARGHESE T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nimisha Raj, Raj Vihar, Thamarakulam P. O., Mavelikkara Taluk, Alappuzha District, Pin-690 530; holder of S. S. L. C. Certificate No. K 537947 with Register No. 452475 of March 2010; Senior School Certificate Examination, 2012 with Roll No. 9100425, dated 3-8-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Degree of Bachelor of Arts Certificate with Register No. 14013601/14013502/13100045, dated 5-4-2019, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. ALS1135482, dated 3-10-2016, issued by the Electoral Registration Officer, Kayamkulam Constituency; Permanent Account No. CORPR7070C, issued from Income Tax Department, Government of India; Driving Licence No. 31/1703/2013, dated 25-3-2017, issued by Asst. LA, Thiruvananthapuram; Passport No. K 2033288, date of issue 28-3-2012, issued by Assistant Consular Officer, Kingdom of Bahrain; have changed my name as Navaneeth R consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Mavelikkara,
27-5-2020.

NIMISHA RAJ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anjaly. K.Thampi, Karamala House, Kanakappalam P. O., Kanjirappally Taluk, Kottayam, Pin-686 509, holder of S. S. L. C. No. L 284858 with Register No. 232689 of March 2011 have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate with Registration No. 2701, Membership No. 71/1-3-2020, dated 5-3-2020, issued from Bethel Assembly of God Church, Chunkappara P. O., Pathanamthitta with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Kanakappalam,
10-6-2020.

ANJALY. K. THAMPI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Resmi Mohan. C, House No. 190, Karuppan Colony, Suryanelly P. O., Udumbanchola Taluk, Idukki, Pin-685 618, holder of S. S. L. C. No. 425638 with Register No. 106132 of March 1999, Pre Degree Marklist with Register No. 14206 of April 2001, issued from Mahatma Gandhi University, Kottayam, Degree of Bachelor of Science (Zoology) Certificate with Register No. 400633 of April 2004, issued from Mahatma Gandhi University,

Kottayam, Degree of Bachelor of Laws Certificate with Register No. 13136 of August 2007, issued from University of Kerala, Thiruvananthapuram, Certificate of Enrolment with Roll No. K/1015/07, dated 30-12-2007, issued from The Bar Council of Kerala, Ernakulam, Ration Card No. 1630130323 (Sl. No. 1), dated 26-2-2019, issued by Taluk Supply Officer, Udumbanchola and as Resmi in the Birth Certificate and Extract of School Admission Register of my son Rehan Mithul with Registration No. 2082, date of Registration 4-7-2011, issued by Zonal Deputy Tahsildar, Andipatti, Government of Tamilnadu, Admission No. 1404, date of Admission 1-6-2017, issued by Principal, Montfort School, Chinnakanal, Idukki and as Mohanan Resmi in the Marriage Certificate dated 14-7-2008, issued by Marriage Registrar, Uthamapalayam and also known as Resmi Dhanaraj in the PAN Card No. DYIPD8277H, issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Resmi Dhanaraj only consequent on my marriage.

This change will come into effect in all records related to me.

Suryanelly,
8-6-2020.

RESMI MOHAN. C

ERRATUM NOTIFICATION

In my notification regarding change of name published in the Kerala Gazette No. 11, dated 17-3-2020 (Part IV, Page No. 496) my S. S. L. C. Book number is wrongly mentioned D 181520, instead of D 181526 and my Electoral Identity Card number is wrongly mentioned as KL/14/82/357536 instead of KL/14/082/357536. It is hereby corrected to read my S. S. L. C. Book number as D 181526 and my Electoral Identity Card number as KL/14/082/357536 respectively.

This change will come into effect in all records related to me.

Chilavu,
24-6-2020.

ANAS ABDUL KARIM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anilkumar P U., 20/336, Purakkatt House, Pallipuram P. O., Ernakulam District Pin-683 515, holder of Extract of the School Admission Register with Admission No.11134 date of Admission 16-5-1988 issued by Headmistress S.M.H.S.S, Cherai, Driving Licence No. 42/5003/2004 dated 9-11-2017 issued by Asst. LA North Parur, also known as Anilkumar in the Ration Card No. 1735000546 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kochi, known as Aneesh in the Electoral Identity Card No. NGR0505511 dated 22-10-2015 issued by the Electoral Registration Officer, Vypen Constituency, is one and the same person. Hereafter I have changed my name as Aneesh P U.

This change will come into effect in all records related to me.

Pallipuram,
4-6-2020.

ANILKUMAR P U

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Vinoosh Mon K K, Kaithavalappil House, Nettoor P. O., Maradu, Kanayannur Taluk, Ernakulam District, Pin-682 304, holder of S. S. L. C F No. 372483 with Register No. 390748 of March 2006 issued from Board of Public Examinations, Kerala, Vocational Higher Secondary Course Certificate No.VE 00926 with Sl No. 39240 and Register No. 71028 of Say June 2008 issued by Secretary State Board of Vocational Higher Secondary Examination Kerala Thiruvananthapuram, Birth Certificate with Registration No. 325/1989 date of Registration 22-2-1989 issued by Health Inspector GR-I & Registrar of Births & Deaths Tripunithura Municipality, in the Ration Card No. 1734042064 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, also known as Vinooshmon K K in the PAN Card with Permanent Account No. EWVPK2271Q issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. AFJ0049320 dated 22-10-2008 issued by the Electoral Registration Officer. Thripunithura LA Constituency, in the Driving Licence No. 39/102/2010 dated 11-1-2010 issued by Asst. LA Thripunithura known as Vinoosh Mon Kaithavalappil Kaladharan in the Passport No. M1178109 issued on 22-8-2014 issued by Regional Passport Officer, Regional Passport Office Cochin, is one and the same person. Hereafter I have changed my name as Vinoosh K K

This change will come into effect in all records related to me.

Nettoor,
8-6-2020.

VINOOSH MON K K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Stella Catherine Faber, Faber Villa, PWD Road, Nettoor P. O., Kanayannur Taluk, Ernakulam District, Pin-682 040, holder of Secondary School Examination Grade sheet cum Certificate of Performance S. No. S.S.E/2015 0962272 with Roll No. 4300730 and Registration No. M115/06506/0020 dated 28-5-2015 issued from Central Board of Secondary Education, Delhi, All India Senior School Examination Certificate S No: SSCE/2017/1138614 with Roll No. 4800628 dated 28-5-2017 issued from Central Board of Secondary Education Delhi Birth Certificate with Registration No. 4445 date of Registration 23-10-1999 issued by Health Officer and Registrar of Births and Deaths Corporation of Cochin, Driving Licence No. 39/2635/2018 dated 22-5-2018 issued by Asst L. A. Tripunithura, Electoral Identity Card No. AFJ0801316 dated 24-10-2018 issued by the Electoral Registration Officer, Tripunithura Assembly Constituency, also known as Catherin Faber in the Service and Discharge Certificate No. 26242 issued by Officer in-Charge Release Centre Indian Navy, of my father Toney Faber (O No. 167628-Z) is one and the same person. Hereafter I will be known by the name Stella Catherine Faber only.

This change will come into effect in all records related to me.

Kochi,
3-6-2020.

STELLA CATHERINE FABER.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sini Jancy. K.T Kalathiparambil House, Vennala P. O, Ernakulam District, Pin-682 028, holder of S. S. L. C. Book No. I 270165 with Register No. 513517 of March 1996, Pre-Degree Examination Pass Certificate No. 2499 with Register No. 79190 A 98, 553090 A 99 issued from Mahatma Gandhi University Kottayam, Degree of Bachelor of Arts Certificate Sl. No. 1048 with Register No. 66210 A'2002 issued from Mahatma Gandhi University Kottayam, Kerala Government Technical Examination Certificate (Typewriting English Lower) Sl. No. M.086614 with Register No. 16758/1998 and Kerala Government Technical Examination Certificate (Typewriting English Higher) Sl. N. No. 007762 with Register No. 18745/1999 issued from Board of Technical Examination Kerala, KGTE (Computer Word Processing Lower) Certificate C.No. 25904 with Register No. 13106 of January 2003 issued from Board of Technical Examination Kerala, Akshaya Entrepreneur Certificate with CSC ID No. 620116760010 issued by Director Kerala State IT Mission & Akshaya, Data Entry & Software Operation Certificate S.3743 dated 14th January 2000 issued from LBS Centre for Science & Technology Thiruvananthapuram, Computer Application Certificate Sl. No. 01/02/508/21 with Register No. K01025080021 of December 2001 issued from IT Education, Kerala State Electronics Development Corporation Ltd, DOEACC Course on Computer Concepts Certificate Roll No. CA1104400063 of April 2011 issued by Controller of Examinations (CCC). Cyber Security Professional Basic Course Certificate of Completion with Certificate No. CS/2020/88628 issued by Chief Operating Officer, CSC Academy, New Delhi, Telecentre Entrepreneur Course (TEC) Certificate CSC ID 620116760010 dated 10-2-2019 issued by Secretary, CSC Academy New Delhi, Driving Licence No. 7/5583/2014 dated 28-6-2014 issued by Asst.LA Ernakulam, PAN Card No. CCTPS8001A issued from Income Tax Department Govt. of India. Marriage Certificate No.10-2020 dated 7-3-2020 issued by Marriage Officer, Edappally also known as Sinijancy K.T in the KGTE (Computer Word Processing Higher) Certificate C.No. 22881 with Register No. 12477 of August 2003 issued from Board of Technical Examination Kerala known as Jancy in the Ration Card No. 1732042434 dated 15-3-2017 issued by City Rationing Officer Ernakulam, known as Sini.K.T in the Birth Certificate with Registration No. 3683 date of Registration 29-9-2004 issued by Health Supervisor Corporation of Cochin of my minor son Jeevan George known as Sini Jancy Thomas in the Election Identity Card No. LNH2099414 dated 26-2-2003 issued by Electoral Registration Officer Tripunithura LA Constituency, in the Common Service Centre Certificate with VLE ID:KL020700106 dated 15-10-2016 issued from CSC E-Governance Services India Ltd, Ministry of Electronics and Information Technology, Government of India, New Delhi. is one and the same person. Hereafter I have changed my name as Sini George consequent on my marriage.

This change will come into effect in all records related to me.

Ernakulam,
12-6-2020.

SINI JANCY K.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mathew Binu Francis, Thottumkal House, Thaikkattukara P. O., Periyar Nagar, Aluva, Ernakulam District, Pin-683 106 holder of Indian Certificate of Secondary Education Certificate No. 504973 with Register No. 04950 and Index Number T/180/056 dated 17-5-1975 issued by Chairman, Council for the Indian School Certificate Examinations, New Delhi, Pre-Degree Examination Certificate Serial No. 039 with Register No. 2246 and Book No. 121 of April 1994 issued by Controller of Examinations, Mahatma Gandhi University Kottayam, Degree of Bachelor of Commerce Certificate Sl. No. 4292 with Register No. 110312 of April 1997 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Degree of Master of Business Administration Certificate with Register No. 511026816 dated 13th day of April 2012 issued by Vice-Chancellor, Sikkim Manipal University, Gangtok, Marriage Certificate with Reg. No. 5/2005 dated 4-2-2005 issued from St. Dominic Church Aluva, Birth Certificate with Registration No. 4377/2005 date of Registration 22-11-2005 issued by Registrar of Birth & Death Thodupuzha Municipality, of my minor daughter Reshma Mathew, also known as Binu Francis Mathew in the PAN Card with Permanent Account No. AAOPF5248D issued from the Income Tax Department, Government of India, in the Driving Licence No. 41/3467/1993 dated 7-2-2019 issued by Asst. LA Aluva, in the Electoral Identity Card No. BLD1331404 dated 6-8-2017 issued by the Electoral Registration Officer, Aluva Assembly Constituency, in the Passport No. S8553835 issued on 23-9-2018 issued by Assistant Consular Officer Embassy of India, Doha (Qatar), in the School Certificate with Admission No. 2873 date of Admission 30-5-2020 issued by the Principal Naipunnya Public School Kochi, of my minor daughter Reshma Mathew, in the Passport No. U0741885 issued on 8-1-2020 issued by Ambassador of India, Doha (Qatar), of my minor daughter Reshma Mathew, known as Binu Francis in the Ration Card No. 1736003983 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Aluva, is one and the same person. Hereafter I will be known by the name Binu Francis Mathew only.

This change will come into effect in all records related to me.

Aluva,
15-6-2020.

MATHEW BINU FRANCIS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salee Geevarughese, A1-G4, BPCL Quarters, Irimpanam P. O., Ernakulam District, Pin-682 309, holder of S. S. L. C. Book No. 920678 with Register No. 354290 of March 1981 issued from Department of Education Kerala State also known as G salisamuel in the PAN Card with Permanent Account No. AKYPG7701L issued from the Income Tax

Department, Government of India, known as Saly Samuel in the Birth Certificate with Registration No. 981/85 date of Registration 29-11-1985 issued From Registrar of Births and Deaths Pathanapuram Panchayat, of my daughter Teena Samuel, and in the Birth Certificate with Registration No. 492/89 date of Registration 15-9-1989 issued by Secretary & Registrar of Birth and Death Konni Grama Panchayat, of my daughter Tintu Samuel, known as Sali in the Marriage Certificate with Parish Reg. No. 1/123 dated 26-5-2020 issued from The Syro-Malankara Catholic Church, Pattom Trivandrum known as SaliSamuel in the S. S. L. C. B No. 407265 with Register No. 562559 of March 2001 of my daughter Teena Samuel and in the S. S. L. C. No. E 076491 with Register No. 480789 of March 2005 of my daughter Tintu Samuel, known as Sali Samuel in the Employment Certificate No. E-42099/CISF/BPCL/DOC/Service-Certificate/2020-131-(E) dated 29-5-2020 issued by Asst.Commandant/AC, BPCL Kochi, in the CISF Identity Card No. 077460 and CISF No. 003250411 date of issue 8-1-2015 issued by DIG ADM, Force Head Quarters, in the Electoral Identity Card No. KL/17/115/504190 dated 20-12-1997 issued by the Electoral Registration Officer, Punalur Constituency, known as Sali in the Ration Card No. 1272034887 (Sl. No. 1) dated 15-3-2017 issued from Taluk Supply Office, Punalur, is one and the same person. Hereafter I will be known by the name Sali Samuel only consequent on my marriage.

This change will come into effect in all records related to me.

Kochi,
3-6-2020.

SALÉE GEEVARUGHESÉ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sijo P S, Putthenveetil, N Aduvassery, Near S N D P Building, S Aduvassery P. O., Kunnukara, Ernakulam District, Pin-683 578, holder of S. S. L. C. Book No. G 311569 with Register No. 543349 of March 1996 issued from Department of General Education Kerala State, also known as Siju PS in the Driving Licence No. 42/5414/2014 dated 30-10-2017 issued by Asst. LA North Parur, in the Electoral Identity Card No. ZFN0518274 dated 15-7-2014 issued by the Electoral Registration Officer, Kalamassery LA Constituency, in the Birth Certificate with Registration No. 157/1981 date of Registration 31-3-1981 issued by Secretary Registrar of Births and Deaths, Parakadavu Grama Panchayat, in the Ration Card No. 1737058864 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer Parur, known as Siju Puthenveetil Sivan in the Passport No. N3917714 issued on 22-10-2015 issued by Regional Passport Officer, Regional Passport Office, Cochin, is one and the same person. Hereafter I will be known by the name Siju P S only.

This change will come into effect in all records related to me.

North Aduvassery,
20-7-2020.

SIO P S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gopika N D, Nadakkaparambil House, Thundathumkadavu, Varappuzha P. O., Ernakulam District, Pin-683 517, holder of S. S. L. C. No. S 549437 with Register No. 198644 of March 2017 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 03/2019/209261 with Register No. 6102782 of March 2019 issued from Board of Higher Secondary Examination, Government of Kerala, Birth Certificate with Registration No. I/5125/01 date of Registration 15-10-2001 issued by Health Inspector Grade-I Registrar of Birth, Death & Common Marriage Alappuzha Municipality, also known as Gopikadineshan in the Ration Card No. 1737092633 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Paravoor, is one and the same person. Hereafter I have changed my name as Gopika Dinesh.

This change will come into effect in all records related to me.

Varappuzha,
12-6-2020.

GOPIKA N D

NOTIFICATION

I, Indu C. C., Vengukaran House, Chowka, Elinjipra P. O., Chalakudy Taluk, Thrissur District-680 721 do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu, Nair-Pandithar in my S. S. L. C. Certificate No. B 362797 with Register No. 143446 of March 2001, is corrected as Hindu-Pandithar vide Certificate No. KDS/312/1/20/A5 dated 13-1-2020 issued by Tahsildar, Chalakudy Taluk.

This correction will come into effect in all the records related to me.

Chowka,
28-1-2020.

INDU C. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Madhu E. P., Kaimaparambil House, Annalloor P. O., Pazhookara, Chalakudy Taluk, Thrissur District, Pin-680 731, holder of S. S. L. C. Book No. L 473540 with Register No. 334118 of March 1985 issued by Secretary, Board of Public Examinations, Govt. of Kerala, known as Madhu in the Election Identity Card Number KL/10/062/261183 dated 2-11-1998 issued by Electoral Registration Officer, Mala L.A. Constituency and in the Birth Certificate with Registration Number 1657/2003 date of Registration 29-7-2003 issued from Registrar of Births & Deaths, Nagalassery Grama Panchayath, Palakkad District of my daughter Devika Madhu also known as Madhu K in the Health Card No. PG7N78EA2 issued from National Health

Authority, Kerala and in the S. S. L. C. Certificate No. T103979 with Register No. 432529 of March 2018 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my daughter Devika Madhu is one and the same person. Hereafter I will be known by the name Madhu K. only.

This change will come into effect in all records related to me.

Pazhookara,
26-2-2020.

MADHU E. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thomas K. D., Kuttikadan House, Kanakamala P. O., Chalakudy Taluk, Thrissur District, Pin-680 689, holder of Extract of School Admission Register with Admission No. 1881 dated 25-10-2018, issued by Headmaster, A.U.P.S. Thessery, Thrissur District, known as Thomas Devassy in the Share Certificate No. 2010611 with Registered Folio No. 5004882 dated 8-6-1994, in the Share Certificate No. 0789729 with Registered Folio No. 5004882 dated 3-8-1992, in the Share Certificate No. 0789728 with Registered Folio No. 5004882 dated 3-8-1992 and in the Share Certificate No. 2010612 with Registered Folio No. 5004882 dated 8-6-1994 all Certificates are issued by Director, Mangalore Refinery and Petro Chemicals Ltd; Bangalore also known as Thomas Kuttikadam Devassy in the Passport No. J 4211896 dated 28-4-2011 issued from Consulate General of India, Jeddah, KSA is one and the same person. Hereafter I will be known by the name Thomas Kuttikadam Devassy only and will sign accordingly.

This change will come into effect in all records related to me.

Kanakamala,
2-6-2020.

THOMAS K. D.

NOTIFICATION

I, Sheela. A, Kalathilthodi House, Pavukonam P. O., Vaniyamkulam, Ottapalam Taluk, Palakkad-679 522, do hereby notify for the information of all authorities concerned and the public that my minor son Vysakh.U.S, whose Community which is wrongly entered in his S. S. L. C. No. U 699228 with Register No. 443653 of March 2019 as Hindu-Muthaliyar is corrected as Hindu-Kaikolan vide Certificate No. SR.C1-208/2020 dated 28-5-2020 issued by the Tahsildar, Ottapalam Taluk.

This correction will come into effect in all records related to him.

Pavukonam,
8-6-2020.

SHEELA. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sivasankar Iranhikkuth, Eranhikkuth House, Kavanur Post, Ernad Taluk, Malappuram District, Pin-673 639, whose name was published in Kerala Gazette No. 9, dated 26th February 2013, at Page No. 256, holder of S.S.L.C. No. C 590667, with Register No. 383841, of March 2003, and Sivadasan in the Ration Card No. 2051016896, (Sl. No. 3), issued by the Taluk Supply Officer, Ernad, Manjeri, also known as Sivasankaran.K. in the Electoral Identity Card No. FBV2064418, dated 22-10-2015, issued by the Electoral Registration Officer, Eranad Constituency, is one and the same person. Hereafter I have changed my name as Sivasankar Chemrakkadan.

This change will come into effect in all records related to me.

Kavanur. SIVASANKAR IRANHIKKUTH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunhippathu Muttengadan, Kalathingal House, Karakunnu Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of School Admission Register Extract with Admission No. 887, date of Admission 19-5-1959, of G.U.P. School, Veemboor, Mariyad, also known as Pathutty in the Electoral Identity Card No. KL/05/031/399247, dated 9-11-1998, issued by the Electoral Registration Officer, Wandoor Constituency, and in the Ration Card No. 2051008815 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, as Fathima.M. in the S.S.L.C. Book No. A 035519, with Register No. 15125, of September 1988, of my son Mujeebu Rehiman.K., as Fathima in the S.S.L.C. Book No. I 167547, with Register No. 93949, of March 1996, of my daughter Rafeekha.K., and as Fathimma.M. in the S.S.L.C. Book F No. 395005, with Register No. 145903, of March 1994, of my another son Abdul Rasak.K., is one and the same person. Hereafter I have changed my name as Pathutty Muttengadan.

This change will come into effect in all records related to me.

Karakunnu, 10-6-2019. KUNHIPPATHU MUTTENGADAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shinto Thomas, Vettukallel House, Adakkakundu Post, Nilambur Taluk, Malappuram District, Pin-676 525, holder of S.S.L.C. No. 122566, with Register No. 414886, of March 2002, Higher Secondary Examination (Class XII) Certificate No. HSE 0118154, with Register No. 1227144 of March 2004, of Board of Higher Secondary Examination, Government of Kerala, and Degree of Bachelor of Arts (English Language & Literature) Certificate No. 0835631, with Register No. MPAEAE001, of April 2007, of University of Calicut, also known as Shajahan.V.M. in the Electoral Identity Card No. AFU1707025, dated 7-4-2019, issued by the Electoral Registration Officer, Devikulam Constituency, as Shajahan in the PAN Card with Permanent Account No. LYQPS3049Q, issued from the Income Tax Department, Government of India, in the Marriage Certificate No. 2898/2019, with Registration No. 1/2020, date of Registration 7-1-2020, issued by the Registrar of Marriages (Common), Pallivasal Grama Panchayat, and in the Ration Card No. 1629061108 (Sl. No. 3), issued by the Taluk Supply Officer, Devikulam, and as Vettukallel Shajahan in the Passport No. T 8037754, date of issue 27-8-2019, issued from the Passport Office, Kozhikode, is one and the same person. I have embraced Islam Religion from Christian-Cheramar Christian Community vide Duplicate Discharge Certificate C No.559/2000, dated 27-7-2000, issued from the Maunathul Islam Association, Ponnani, with the name Shajahan. Hereafter I will be a member of Islam Religion and will be known by the name Shajahan only and will sign accordingly.

This change will come into effect in all records related to me.

Adakkakundu, 30-1-2020. SHINTO THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shana.P.T., Thayattil House, Kurumbadi, Muttanur Post, Tirur Taluk, Malappuram District, Pin-676 561, holder of S.S.L.C. No. T 487950, with Register No. 350872, of March 2018, also known as Shana.T. in the Birth Certificate with Registration No. 1390/2003, date of Registration 10-3-2003, issued by the Registrar of Births and Deaths, Tirur Municipality, as Shana in the Ration Card No. 2054159543 (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, and as Thayattil Shana in the Passport No. T 8494461, date of issue 16-10-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Shana Thayattil.

This change will come into effect in all records related to me.

Muttanur, 10-1-2020. SHANA.P.T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Siyavudheen Chukkan, Chukkan House, Achanambalam, Kannamangalam Post, Tirurangadi Taluk, Malappuram District, Pin-676 304, holder of S.S.L.C. Book No. G 169333, with Register No. 141763, of March 1998, also known as Siyavudeen in the Ration Card No. 2055065322 (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi, as Shihab Chukkan in the Birth Certificate with Registration No. 2387/2008, date of Registration 12-6-2008, issued by the Registrar of Births and Deaths, Tirurangadi Municipality, of my minor daughter Soufila.C., and in the Birth Certificate with Registration No. 3948/2017, date of Registration 23-8-2017, issued by the Registrar of Births and Deaths, Tirurangadi Municipality, of my another minor daughter Bisma.C., is one and the same person. Hereafter I will be known by the name Shihab Chukkan only.

This change will come into effect in all records related to me.

Kannamangalam,
10-3-2020.

SIYAVUDHEEN CHUKKAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Hameed Khan, Kooromannil Pattiyil, Koorimannil Pattiyil House, Mankada Pallippuram Post, Perinthalmanna Taluk, Malappuram District, Pin-679 324, holder of School Admission Register Extract with Admission No. 166, date of Admission 28-5-1959, of G.U.P. School, Mankadapallippuram, also known as Abdul Hameed in the Electoral Identity Card No. SKL0023739, dated 10-1-2014, issued by the Electoral Registration Officer, Mankada LA Constituency, in the Ration Card No. 2053051516, (Sl. No. 1), issued by the Taluk Supply Officer, Perinthalmanna, in the Birth Certificate with Registration No. 276/1987, date of Registration 15-9-1987, issued by the Registrar of Births and Deaths, Koottilangadi Grama Panchayat, of my son Niyas Babu, in the Birth Certificate with Registration No. 326/1990, date of Registration 14-12-1990, issued by the Registrar of Births and Deaths, Koottilangadi Grama Panchayat, of my another son Mohammed Nisar.K.P., and in the Birth Certificate with Registration No. 1418/94, date of Registration 5-5-1994, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another son Mohammed Nisam.K.P., as Abdul Hameed.K.P. in the PAN Card with Permanent Account No. DTUPK1202G, issued from the Income Tax Department, Government of India, and in the S.S.L.C. No. K-011093, with Register No. 219049, of March 2010, of my son Mohammed Nisam.K.P., is one and the same person. Hereafter I will be known by the name Abdul Hameed.K.P. only.

This change will come into effect in all records related to me.

Mankada Pallipuram,
3-6-2020.

ABDUL HAMEED KHAN,
KOOROMANNIL PATTIYIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Latheeff.K.V, Ashilas House, Kizhakke Vattakandy, Pokkunnu, G. A. College P. O., Kozhikode Taluk, Kozhikode District, Pin-673 014, holder of Extract of School Admission Register with Admission No. 2422 date of Admission 20-4-1970 issued by the Headmaster, Govt. Ganapath U. P. School, Walayanad, also known as Abdul Latheef K.V in the Election Identity Card No. WEY0558676 issued on 9-1-2016 by the Electoral Registration Officer, Kozhikode South Assembly Constituency, entered in the S.S.L.C. of my son Ashvil Latheef.K.V (Certificate No. E 279132 with Register No. 427845 of March 2005), entered as Latheef Kizhakke Vattakandy in the Passport of my daughter Ashila Latheef Kizhakke Vattakandy (No. S7221201 issued on 7-11-2018 by the Passport Officer, Passport Office, Kozhikode, and known as Abdul Latheef in the Ration Card No. 2158041836 (Sl. No. 4) issued on 15-3-2017 by the City Rationing Officer (South), Kozhikode, entered in the Birth Certificate of my son Ashvil Latheef K.V (Registration No. 15483/89 date of Registration 7-12-1989 issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut), entered as Latheef in the Birth Certificate of my daughter Ashila Latheef K.V (Registration No. XII/2963/95 date of Registration 22-3-1995 issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered as Latheef K V in the S.S.L.C. of my daughter Ashila Latheef.K.V (Certificate No. K-015117 with Register No. 186177 of March 2010), is one and the same person. Hereafter I will be known by the name Abdul Latheef K V only.

This change will come into effect in all records related to me.

G.A.College.

LATHEEFF.K.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Nazeer C.P, C.P House, 26/2173, Ottappilakkal Parambu, Kuttiyil Thazham, Kommeri P.O., Kozhikode Taluk, Kozhikode District, Pin-673 007, holder of S.S.L.C. Book No. 092754 with Register No. 143122 of March 1976, in the Driving Licence No. 11/2860/2000 issued on 23-8-2018 by the Asst. LA, Kozhikode, entered as Abdul Nazar C.P in the S.S.L.C. of my daughter Nesla C.P (Certificate C No. 249429 with Register No. 395127 of March 2002), and entered in the S.S.L.C. of my daughter Fathima Treesa C.P (Certificate F No. 167974 with Register No. 208743 of March 2006), is one and the same person. Hereafter I have changed my name as Abdul Nazer C.P.

This change will come into effect in all records related to me.

Kommeri,
18-6-2020.

ABDUL NAZEER C.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tinku T.V, Thaloth Vayal, Puthiyangadi P. O., Kozhikode District Pin-673 021 holder of School Extract Admission Register with No. 4019 Admission date 4-6-2002 issued by the Headmistress, Kozhikode Govt. High School Kunduparamba, P. O. Edakkad, Driving License No. 11/14158/2009 issued on 5-12-2009 by the ALA Kozhikode, Electoral Identity Card No. WFG0697003 dated 9-1-2016 issued by the Chief Electoral Registration Officer, Elathoor LA Constituency PAN Card No. BECPV5635M issued from Income Tax Department, Govt. of India, and known as Tinku in the Ration Card No. 2157058694 dated 15-3-2017 issued by the City Rationing Officer, CRO North, Kozhikode is one and the same person. Hereafter I have changed my name as Vineesh. T. V and will sign accordingly.

This change will come into effect in all records related to me.

Kozhikode,
9-6-2020.

TINKU T. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhimammed A, Anorammal (House), Vazhathottam, Kaithapoyil P.O., Thamarassery Taluk, Kozhikode District, Pin-673 586, holder of SSLC No. F 685568 with Register Nos. 208070 of June 2006, 707271 of September 2007, in the Birth Certificate with Registration No. 252/1989 date of Registration 29-11-1989 by the Registrar of Birth and Deaths Puduppady Grama Panchayath, in the PAN Card DGEPA9121B issued from the Income Tax Department, Government of India, also known as Kunhimammed in the Ration Card No. 2178024223 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, in the Election Identity Card No. JPY 2172245 issued on 9-12-2019 by the Electoral Registration Officer, Thiruvambady LA Constituency, and known as Kunhimammed Anorammal in the Passport No. T2632637 issued on 9-4-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode, entered as Kunhi Muhammed. A. in the Driving Licence No. 57/2152/2009 issued on 9-10-2019 by the Assistant LA Koduvally is the one and the same person. Hereafter I have changed my name as Muhammed Aslam. A.

This change will come into effect in all records related to me.

Kaithapoil.

KUNHIMHAMMED. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Antony Joseph, Kalathil House, Sugandhagiri, Sugandhagiri Post, Pozhuthana Village, Vythiri Taluk, Wayanad District-673 576 Presently working as Chief Manager in the Kerala State Financial Enterprises Ltd. Kalpetta Branch, Wayanad, holder of SSLC Book No. F 323211 with Register No. 490483 of March 1993, in the Pre-Degree Examination Certificate Folio No. 01892 with Register No. 37354 of April 1995 dated 30-6-1995 issued by the Joint Registrar-in-charge of Controller of Examination, University of Calicut, in the Degree of Bachelor of Commerce Certificate bearing No. 3887 with Register No. 123571 of April 1997-1999 dated 19-1-2001 issued by the Vice Chancellor of University of Calicut, in the Master of Commerce Degree Certificate bearing No. 1612 with Register No. 21690 April 2001 dated 27-4-2004 issued by Vice Chancellor of University of Calicut, in the Degree of Bachelor of Education (B.Ed.) Certificate bearing No. 1308 with Register No. 347 of April 2002 dated 23-1-2004 issued by Vice Chancellor of University of Calicut, Certificate of State Eligibility Test bearing Folio No. 21205 and Certificate No. 1244 with Roll No. 62050002 of December 2002 dated 21-12-2002 issued by the Director, Directorate of Higher Secondary Education, Govt. of Kerala, in the Driving License No. 12/1137/2016 dated 22-3-2016 issued by Asst. LA Wayanad, in the PAN Card No. AILPA5774G issued from Income Tax Department, Govt. of India in the Ration Card No. 2262048082 dated 15-3-2017 issued by Taluk Supply Officer, Vythiri, have embraced Hinduism from Christian-converted Kurichan Community as per Suddhi Certificate No. 8582/2019 dated 13-7-2019 issued from Aryasamaj, Aryasamaj Mandir 17/1573, Ram Mohan Road, Puthiyara Post ,Calicut-673 004 with a new name Abhiram Krishna. Hereafter I will be a member of Hindu Kurichan Community and will be known by the name Abhiram Krishna only.

This change will come into effect in all records related to me.

Sugandhagiri,

21-5-2020.

ANTONY JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Leena Parameswaran, Kukku's Dale, Green Garden Villas, Kakkoni, Pilathara, Kannur District, Pin-670 504, holder of Indian Certificate of Secondary Education Examination Certificate No. 411607 with Index No. T/310/050 issued by the Secretary, Council For The Indian School Certificate Examinations, New Delhi, in the Bachelor of Science in Nursing Certificate with Reg. No. 1020, dated 16-7-2001 issued by the Vice-Chancellor, University of Calicut, Master of Science in Nursing (Medical Surgical Nursing) Certificate No. 016474 with Reg. No. 08NM439, dated 30-3-2011 issued by the Vice-Chancellor, Rajiv Gandhi University of Health Sciences, Karnataka, in the Registration Certificate in B.Sc. Nursing with RN 26339 and RM 26797 dated 23-1-2016 issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram, in the Additional Certificate in M.Sc. Nursing dated 13-Nov-2019 issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram, also known as Leena in the Marriage Certificate Registered as No. 229/2000, dated 11-5-2005 issued by the Secretary, Payyanur Municipality, and as Leena Sooraj in the Election Identity Card No. SDX003991 dated 29-4-2016 issued by the Electoral Registration Officer, Kalliasseri Assembly Constituency, in the PAN Card No. AXLPS5544F issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Leena Sooraj only on consequent to my marriage.

This change will come into effect in all records related to me.

Kannur,

10-6-2020.

LEENA PARAMESWARAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Snehalal M., Muringoli House, Thattiyode, P.O. Koodali, Kannur District, Pin-670 592, holder of S.S.L.C. No. P 017004 with Register No. 142844 of March 2014, Vocational Higher Secondary Examination S. No. 240601, No. VE 02595 with Register No. 1507223 dated 10-5-2016 issued by the Secretary, Board of Vocational Higher Secondary Examinations, Thiruvananthapuram, Driving Licence No. 58/17946/2018 dated 3-12-2018 issued by the Asst. LA, Thalassery, Election Identity Card No. XKX2064202 dated 7-4-2019 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, Birth Certificate with Registration No. 195/1999, date of Registration 28-1-1999, issued by the Registrar of Births and Deaths, Cannanore Cantonment, also known as Snehalal Muringoli in the Passport No. T 1267028 issued on 21-2-2019 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Snehal M.

This change will come into effect in all records related to me.

Koodali,

11-6-2020.

SNEHALAL M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashitha M., Heaven, Virichyath, Olavilam, Chokli P. O., Thalassery Taluk, Kannur District, Pin-673 313, holder of S.S.L.C. No. L 575916 with Register No. 509817 of March 2011, Election Identity Card No. UQF0432419 dated 12-3-2015 issued by the Electoral Registration Officer, Thalassery Assembly Constituency, as Ashitha in the Ration Card No. 2367215366 dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, as Ashitha Manikkoth in the Passport No. T4214440 issued on 10-6-2019 issued by the Regional Passport Officer, Regional Passport Office, Kozhikode and as Sneha Mol in the Birth Certificate with Registration No. M/1995/00657, date of Registration 21-12-1995 issued by the Registrar of Births & Deaths, Mahe Municipality is one and the same person. Hereafter I will be known by the name Ashitha M. only.

This change will come into effect in all records related to me.

Kannur,
17-6-2020.

ASHITHA M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pavithran. K, 'Sarovaram', House No. IX/24, Kuttamath, Cheruvathur P. O., Hosdurg Taluk, Kasaragod District, PIN-671 313, holder of S.S.L.C. Book No. A 969525 with Register No. 53061 of October 1975, Driving Licence No. KL60 19950002973, (Renewed Driving Licence dated 6-7-2020), issued by the SRTO, Kanhangad; Permanent Account No. AXAPK0620R, issued from Income Tax Department, Government of India; Pension Payment Order No. 111643445, dated 31-8-2016, issued from Office of the PRL. Accountant General (A&E), Kerala, Thiruvananthapuram; Marriage Certificate with Registration No. 85/2005, date of Registration 2-11-2005, issued from Kayyur-Cheemeni Grama Panchayat; Birth Certificate with Registration No. 2052/1989, date of Registration 24-5-1989 issued from Kanhangad Municipality, of my son Jiju Pavithran, also known as Pavithran in the Birth Certificate with Registration No. 34/1993, date of Registration 4-1-1993, issued from Kanhangad Municipality, of my daughter Nimitha Pavithran, known as Pavithran Kodakkal in the S.S.L.C. No. E 674913 with Register No. 354606 of March 2005, of my son Jiju Pavithran; S.S.L.C. No. H 587396 with Register No. 524777 of March 2008, of my daughter Nimitha Pavithran, and in the Ration Card No. 2469052532 (Sl. No. 3), dated 15-3-2017 issued by the Taluk Supply Officer, Hosdurg, is one and the same person. Hereafter I will be known by the name Pavithran Kodakkal only.

This change will come into effect in all records related to me.

Cheruvathur,
7-7-2020.

PAVITHRAN. K